

वित्त मन्त्रालय में राज्य मन्त्री (श्री ब० रा० भगत) : (क) जी नहीं। प्रायकर विभाग के दिल्ली कालर्याय के सामने कोई भूख हड़ताल नहीं की गयी।

(ख) सवाल पैदा नहीं होता।

श्री डा० ना० तिवारी : क्या आफिस के सामने या कहीं भी उन्होंने भूख-हड़ताल की थी दिल्ली में, यदि हां, तो किस लिये ?

श्री ब० रा० भगत : भूख-हड़ताल की कोई खबर नहीं है, मगर जो लंच के लिये छुटी होती है, उस में कुछ शिकायत के रूप में सभार्यों की गई थीं।

श्री डा० ना० तिवारी : उसका क्या कारण था ?

अध्यक्ष महोदय : भूख-हड़ताल नहीं लंच-इंटरवल था।

श्री डा० ना० तिवारी : जान पड़ता है बंदी महोदय, भखबारों को नहीं पढ़ते हैं। गत दिसम्बर में उन लोगों ने यह शायद किया था कि वह भूख-हड़ताल कर रहे हैं, यहाँ तक कि मंत्री जी के मकान पर भी वे लोग गये थे। उनकी कोई डिमाण्ड प्राप के सामने आई थी या नहीं।

अध्यक्ष महोदय : यह तो उन से पूछिये कि भूख-हड़ताल की या नहीं।

Consumer Cooperatives

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*749. Shri Kapur Singh:

Shri P. K. Deo:

Will the Minister of Planning be pleased to state:

(a) whether the Planning Commission in a report has observed that the inadequacy of working finance and lack of accommodation from institutional credit agencies has resulted in the non-diversification of business by the consumer cooperatives; and

(b) if so, the remedial measures Government propose to take in this direction?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) and (b). A statement is laid on the Table of the House.

Statement

(a) and (b). Yes. An evaluation study conducted towards the end of 1964 by the Programme Evaluation Organization of the Planning Commission has revealed that a number of the cooperative stores were suffering from inadequacy of working finance and lack of accommodation from the institutional credit agencies and, as a result, had not been able to sufficiently diversify their business.

Various aspects of the problem have been examined by the Government of India in consultation with the Reserve Bank of India and it has been decided to introduce a basic change in the *modus operandi* for loans and advances to wholesale consumer co-operatives and their federations. According to this decision made late in 1965, stores will now be required to find only upto 10 per cent of the value of goods to be procured from their own resources while the balance will be made available to them from the banks as hypothecation credit. Twenty-five per cent of all such advances made by the banks to the stores will be guaranteed by the Government of India in terms of a Guarantee Scheme which will enable the stores to procure goods at a time to the extent of ten times their own disposable resources.

Shri Kapur Singh: Do Government consider that the paucity of institutional credit is the only impediment in the growth of consumer co-operative movement and societies or are there any other difficulties and, if so, what are they?

Shri L. N. Mishra: To our mind, this is the main difficulty facing the growth of the co-operative movement. We are trying to tackle this problem. We are awaiting the results.